

**Shri Dinen Bhattacharya:** I also gave notice of another motion.

**Mr. Speaker:** He can find it out from me.

श्री बागड़ी : अध्यक्ष महोदय, मेरा एक श्रीर कार्लिंग एटेन्शन नोटिस था ।

अध्यक्ष महोदय : माननीय सदस्य मुझ से मिल कर उस के बारे में पूछ लें ।

12.09 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT FOR 1961-62 AND ANNUAL TECHNICAL REPORT FOR 1960-61 OF THE COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** Sir, I beg to lay on the Table a copy of each of the following papers:—

- (1) Annual Report of the Council of Scientific and Industrial Research for the year 1961-62. [Placed in Library, see No. LT-135/62].
- (2) Annual Technical Report of the Council of Scientific and Industrial Research for the year 1960-61. [Placed in Library, see No. LT-134/62].

UNION PUBLIC SERVICE COMMISSION (EXEMPTION FROM CONSULTATION) AMENDMENT REGULATIONS, 1962

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** Sir, I beg to lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1962 published in Notification No. G.S.R. 382 dated the 31st March, 1962, under clause (5) of article 320 of the Constitution, together with an explanatory

note. [Placed in Library, see No. LT--136/62].

12.10 hrs.

#### ELECTION TO COMMITTEE

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** I beg to move:

“That in pursuance of clause i(f) of paragraph 3 of the Ministry of Education Resolution No. F. 16-10/44-E. III dated the 30th November, 1945, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the All India Council for Technical Education for the present term of the Council ending on the 29th April, 1964, subject to the other provisions of the said Resolution.”

**Mr. Speaker:** The question is:

“That in pursuance of clause i(f) of paragraph 3 of the Ministry of Education Resolution No. F. 16-10/44-E. III dated the 30th November, 1945, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the All India Council for Technical Education for the present term of the Council ending on the 29th April, 1964, subject to the other provisions of the said Resolution.”

*The Motion was adopted.*